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Name and Address of the Publisher.	Titles Assigned in		
	1976-77	1977-78	1978-79
19. M/s. Shiksha Bharati Madarsa Rd. Kashmere Gate, Delhi.	Nil	1. Pratinidhi Kabaniyan, Cl. XI	1. Pratinidhi Kahaniyan Cl. XI
20. M/s. Hemkunt Press, 1-15, Patel Road, New Delhi.	Nil	1. Biology Part I, Cl. XI	1. Biology Part I, Cl. XI (Hindi)
22. M/s. Orient Longman, Asaf Ali Road New Del	1. India hi & the World Cl. V		
TOTAL .	4	50	

FE: For the session 1977-78, "The History of Mankind", "Hindi Vyakarana Aur Rachna" and "Our Constitution and the Govt." were reassigned for reprinting and distribution to the respective earlier private publishers. In addition reprinting also distribution rights of an existing book "The History of Mankind (Hindi)" were all assigned to M/s. Oxford University Press publishers. For one title, the publishers concerned was allowed to sell his previous year's stock during 1977-78. During 1978-79, session 1 title "Our Constitution and the Govt." assigned to private

publisher in 1976-77 was reprinted and distributed by the same publisher.

SHRI ARVIND GANESH KULKARNI: The hon. Minister has provided a list of the names of publishers and printers. Sir, I do not want to name any political party connected with it. But with all seriousness I want to know one thing. The Minister has stated that M|s. S. Chand and Company Ram Nagar, New Delhi, have lion's share of this work from all these three organisations . . . (*Interruptions*) I do not know why you bring in other names.

MR. CHAIRMAN; You go on.

SHRI ARVIND GANESH KULKARNI; Then the RSS will come in and I don't want to get into a controversy. So, Sir; there are the NCERT and the Delhi Bureau. I want to know from the hon. Minister whether any inquiry has been made and whether your observation agrees with mine that there are be-nami names of the S. Chand and Company who are controlling this business of printing. Secondly, Sir, in this very connection, I want to point out one thing. These are all Delhibased organisations, and this is a central organisation which has got an all-India character. Sir, I am approached by the National Consumer Co-operatives Federation Limited— NCCF, as it is called and the Bharat Co-operatives Limited which have staked their claims for this work of publishing and printing. Their claims ing. Their claims have been ignored in 1978-79, when you have taken over the charge of the Department. I want to know whether you would like to help the co-operatives now or the private sector, whether the benami character of the S. Chand and Company will be gone into and deterrent action taken against those officers who have colluded with them.

to Questions

DR. PRATAP CHANDRA CHUN-DER; Sir, I wish the hon. Member had put the question to my predecessor because from the notes I find that the decision to allot these textbooks to the private publisher had been taken on the 27th January, 1977 when I was not in the picture. Therefore, it is wrong to allege that I have been involved in this and it is immaterial that the S. Chand and Company has got certain political connections. If such allotment was done, that was a decision of the previous Government.